

TO BE PUBLISHED IN PART-II SECTION 3(11) OF THE GAZETTE OF  
INDIA.

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES  
NEW DELHI, THE 13<sup>th</sup> Aug 1976.

NOTIFICATION  
INCOME-TAX.

No. 1438(F.No. 261/6/76-ITJ). In exercise of the powers conferred by sub-section (1) of section 122 of Income-tax Act, 1961 (43 of 1961) and of all other powers enabling it in that behalf, the Central Board of Direct Taxes hereby makes the following further amendments in the Schedule appended to its Notification No. 1343 ( F. No. 261/6/76-ITJ) dated 1st June, 1976 namely,

Existing entries under columns (1) and (2) against serial numbers 1 and 4 shall be substituted by the following entries namely

SCHEDULE

Range with Head Quarters.

Income-tax Circles, Wards and Districts.

(1)

(2)


1. Range-I, Dibrugarh.

i) Company Circle, Dibrugarh.  
ii) Salary Circle, Dibrugarh.  
iii) D-Ward, Dibrugarh.

4. Jorhat Range-, Jorhat.

i) Jorhat Circle.  
ii) Golaghat Circle.  
iii) Dimapur Circle.  
iv) Sibsagar Circle.

This notification shall take effect from 1. 8. 1976.

  
UNDER SECRETARY.  
CENTRAL BOARD OF DIRECT TAXES.

EXPLANATORY NOTE.

This amendment has become necessary for reallocation of works between the AOCs at Jorhat and Dibrugarh to facilitate proper distribution of works and for convenience of appellants.

(This note does not form a part of the Notification but is